		% S1.		
NIL		Name of authorised representative, if any	List of operational creditors (Workmen) (Amount in Rs.)	
		Name of Workman/ Employee		Name o
	Date of receipt Amount claimed	Details of claim received		of the corporate del
	Amount claimed			btor: S. K. M.
	Amount of claim admitted	Details of claim admitted		REAL INFRA I
	Nature of claim			Anne JMITED; Date
	Whether related party?			Annexure-5 Name of the corporate debtor: S. K. M. REAL INFRA LIMITED; Date of commencement of CIRP: 10.03.2022; List of creditors as on: 12.05.2023
	% voting share in CoC, if applicable		orkmen)	
	CIAIM	Amount of contingent		.2022; List of
	dues, that may verification be set-off	Amount of Amount of claim under		creditors as on:
	vernication	Amount of claim under		12.05.2023
	admined	Amount of claim not		
		Remarks, if any		

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